

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/1996/ 1005 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Susmita Phukan Khaund,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati, the 9th February, 2018.

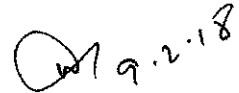
Sub:- **Casual Leave.**

Ref:- Your letters No. DJD/828/18, dated 08.02.2018.

Madam,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 20.02.2018 has been granted/~~rejected~~..

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

